## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 413/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES:

Shubham Pharmachem Pvt. Ltd.

V/s.

Erica Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

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Mr. Zous Arreson

Appliant

Done ou

## **ORDER**

## TCP No. 413/I&BP/NCLT/MB/MAH/2017

For having the Petitioner's Counsel stated that service has been effected upon the Corporate Debtor intimating this date of hearing, since the Corporate Debtor's side is not present to this hearing despite service has been effected, list this matter for hearing on 24.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)